



OFFICE OF THE DISTRICT AND SESSIONS JUDGE, CHIRANG, :::::::::::KAJALGAON.

Q U O T A T I O N

Dated Kajalgaon the 23rd May 2019.

Sealed quotation in closed cover from the intending suppliers for probable making, Red Cloth Binding and supply of Register for the Establishment of the District & Sessions Judge, Chirang, Kajalgaon for the year 2019-2020 are invited and will be received up to 3 p.m. of 12.06.2019 as per specimen of annexure enclosed .

Rates are to be submitted including the all taxes.

The undersigned reserved the right to accept or reject any or all quotations which shall be final.

Encl.: Annexure sheets

sd/-
District & Sessions Judge,
Chirang, Kajalgaon

No. DJCH.IV.I/2015-2019/1269-72 Dated Kajalgaon the 23rd May 2019

Copy forwarded for information and necessary action to :-

01. The Deputy Commissioner, Chirang, Kajalgaon. He is requested to display the quotation in the office Notice Board for wide publication.
- ✓02. The System Officer, District Judiciary Chirang, Kajalgaon . He is directed to make arrangement for uploading the quotation in the District judiciary website, Chirang, Kajalgaon.
03. Notice Board, office of the undersigned.
04. Office File/

23/5/19.
District & Sessions Judge,
Chirang, Kajalgaon